# Central Administrative Tribunal Ernakulam Bench

## OA/180/00575/2018

Wednesday, this the 23<sup>rd</sup> day of January, 2019

## CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial member

M.P.Saradhadevi Junior Intelligence Officer Grade-I Bureau of Immigration CIAL, Kochi-683 111 Residing at Quarters No.11/2, SIB Complex Karshaka Road, Kochi-682 016.

**Applicant** 

[Advocate: Mr.Vishnu S.Chempazhanthiyil]

#### versus

- Joint Deputy Director (Establishment)
   Subsidiary Intelligence Bureau
   Vazhuthacaud, Thiruvananthapura-695 014
- 2. The Deputy Director
  Subsidiary Intelligence Bureau
  Vazhuthacaud, Thiruvananthapuram-695 014
- 3. Joint Director (Establishment)
  Intelligence Bureau Headquarters
  New Delhi-110 021.
- 4. Assistant Director
  Intelligence Bureau Headquarters
  New Delhi-110 021.
- 5. Director of Intelligence Bureau Intelligence Bureau New Delhi-110 021.
- 6. Union of India, represented by the Secretary
  Ministry of Home Affairs
  New Delhi-110 001.

Respondents

[Advocate: Mr. N.Anilkumar, SCGSC]

2 OA 575/18

The OA having been taken up and heard on 23<sup>rd</sup> January, 2019, this Tribunal on the same day delivered the following order:

# ORDER (oral)

## By E.K.Bharat Bhushan, Administrative Member

Heard learned counsel on both sides.

The primary grievance of the applicant is that her health conditions do not permit her to remain in a cold place such as Shillong where she is having physical difficulties. In the counsel statement filed on behalf of the respondents, the respondents have expressed readiness to accommodate the applicant either at Delhi, Jaipur or Meerut, on medical grounds. It is pointed out by the Standing Counsel for the respondents that she being a technical operator, the places to which she could be posted are limited. Learned counsel for the applicant submitted that even if she is a technical officer, she had been posted to other posts where no technical responsibilities existed.

2. We feel that the OA can be disposed of by directing the respondents to consider her for a suitable posting at any station other than Shillong, considering her medical condition. We do so. This decision could be taken in response to the representation stated to be pending as per Annexure A7. The OA stands disposed of.

(Ashish Kalia) Judicial Member (E.K.Bharat Bhushan) Administrative Member

aa.

# **Annexures filed by the applicant:**

Annexure A1: Copy of the medical records in connection with the treatment availed

3

by the applicant.

Annexure A2: Copy of the medical certificate dated 1.12.2017 issued by the

Superintendent, Oushadhi Panchakarma Hospital & Research

Institute, Thrissur.

Annexure A3: Copy of certificate dated 12.3.2018 issued by Hridya Multi Specialty

Clinic, Kakkanad, Kochi.

Annexure A4: Copy of order No.4/C-6/2018(5)-297 dated 8.3.2018 issued by the 3<sup>rd</sup>

respondent.

Annexure A5: Copy of the representation dated 12.3.2018 to the 3<sup>rd</sup> respondent.

Annexure A6: Copy of the communication No.4/Estt/C-6/2015(10)-643-44 dated

5.6.2018 issued by the 4<sup>th</sup> respondent.

Annexure A7: Copy of the request dated 7.6.2018 to the 3<sup>rd</sup> respondent.

Annexure A8: Copy of the order No..4/C-6/2018 (5)-802 dated 27.6.2018 issued by

the 3<sup>rd</sup> respondent.

Annexure A9: Copy of the medical certificate dated 29.6.2018 issued by Medical

Trust Hospital, Ernakulam.

Annexure A10: Copy of the order No.4/C-6/2018(4)-800 dated 27.6.2018 issued by

the 3<sup>rd</sup> respondent.

Annexure A11: Copy of O.M. F.No.28034/9/2009-Estt (A) dated 30.9.2009 issued by

the Department of Personnel & Training, New Delhi.

Annexure A12: Copy of order No.4/C-3/2018 (2)-13174-253 dated 31.5.2018 issued

by the 3<sup>rd</sup> respondent.

Annexure A13: Copy of the web information regarding climatic condition as

obtaining in Shillong.

Annexure A14: Copy of the medical record to show that the applicant has undertaken

treatment for tuberculosis.

Annexure A15: Copy of the request dated 18.12.2017 submitted by the applicant to

the 2<sup>nd</sup> respondent.

Annexure A16: Copy of medical certificate issued by the Authorized Medical

Attendant on 10.3.2017.

Annexure A17: Copy of communication No.TCH/5/12(A)/09/6821 dated 15.11.2010

issued by the Superintendent, Tura Civil Hospital, West Garo Hills,

Tura.